

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

**Petition No. 141/GT/2013 & 142/GT/2013**

Date: 19.09.2013

To,  
The Chief Engineer (Commercial),  
NHPC Office Complex  
Sector-33, Faridabad  
Haryana-121003

Sir,

**Subject:**

1. **Petition No. 141/GT/2013: Revision of tariff for the tariff period 2009-14 in respect of Dulhasti HE project.**
2. **Petition No. 142/GT/2013: Revision of tariff for the tariff period 2009-14 in respect of URI-I HE Project.**

**Ref: ROP's dated 12.9.2013**

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The above mentioned petitions were heard on 12.9.2013 and the Commission has reserved its orders. However, I am directed to inform you that the additional information in respect of the above mentioned petitions shall be submitted separately on affidavit, on or before 07.10.2013:

- (a) A report on the inventory of type of equipment/spares which can be kept as a pool for utilization at different power stations (Petition No. 141/GT/2013).
- (b) Name and year of capitalization of the spares,
- (c) A certificate to the effect that the spares were not part of the capital base for the purpose of tariff along with the details of the petitions/orders in which the spares were disallowed/excluded for the purpose of tariff.

Yours faithfully,

Sd/-  
B. Sreekumar  
Deputy Chief (Law)